

the Naxalities and other extremist organisations in the country; and

(b) whether State Governments have suggested immediate banning of extreme organisations like Naxalites and others?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) The Central Government have been watching carefully the activities of the extremists in the country.

(b) The State Governments have not been requested to give their views in this regard.

Alleged Misuse of Government Machinery for Holding Congress Session at Faridabad

*289. **SHRI B. K. DASCHOWDHURY:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Haryana Legislature Samyukta Vidhayak Dal urged the Centre on the 11th May, 1969 to set up a high-level Committee to inquire into the misuse of Government machinery for raising Nekiram Sharma Nagar at Faridabad to hold Indian National Congress session in the month of April, 1969; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b). Facts are being ascertained from the State Government.

भारत में रूस के के० जी० बी० का समारोह

*290. **श्री रामसिंह अयरवाल :** क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान बम्बई से प्रणशील एक साप्ताहिक "मार्च ऑफ दि नेशन" में प्रकाशित हुए उस समाचार की ओर दिलाया गया है, जिसमें कहा गया है कि सोवियत रूस के के० जी० बी० ने अपना वार्षिक समारोह भारत में सोवियत रूस के दूतावास में आयोजित किया था;

(ख) क्या के० जी० बी० ने इस सम्बन्ध में कुछ टिकट जारी किए थे, जिसकी फोटो भी उक्त समाचार-पत्र में प्रकाशित हुई थी;

(ग) क्या सरकार ने इस सम्बन्ध में कोई जांच पड़ताल की है; और

(घ) यदि हां, तो इसके क्या परिणाम निकले हैं ?

गृह-कार्य मंत्री (श्री यशवन्तराव चव्हाण) :

(क) सरकार के ध्यान में "मार्च आफ दि नेशन" के 29 मार्च, 1969 के अंक में छपी खबर आई है।

(ख) से (घ). सरकार के पास उपलब्ध सूचना के अनुसार उम्र समाचार में जहाँ तक उम्रका सम्बन्ध भारत से है, कोई सच्चाई नहीं है।

Compulsory Education in the Fourth Plan

*291. **SHRI LOBO PRABHU :** Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether the Constitutional Directive of free and compulsory education is to be judged by enrolment in schools or by literacy;

(b) if by literacy, how many of the 63 per cent of the age group of 6 to 14 enrolled become literate;

(c) to increase literacy and reduce wastage and stagnation, what is the objection to issue directive to State Governments that compulsion may be enforced at least in respect of the male students once enrolled; and

(d) to engage the interest in the teachers, the reasons why the Centre does not finance a selection grade, which can contribute towards reduction of wastage and stagnation?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) The fulfilment of the